

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Cont.A 6 of 2020 in TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with TP 45-C
of 2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013)

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021**

Name of the Company:

Mr Girdhar Viramgama & Ors
V/s
Balaji Embroidery Pvt Ltd

Section:

397-398 of Companies Act/Cont. Petition 425 of Co. Act, 2013

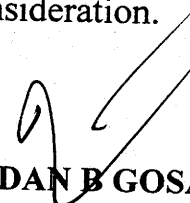
ORDER

Learned PCS Mr. Dhiren Dave appeared for the applicant.

Learned Counsel Mr. A. S. Dave appeared for the Respondent.

The matter stands adjourned to 08.03.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 3rd day of March, 2021.